

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 130

COMP.APPL/ 271(CH)2022

In

CA No. 11/2016

RT No. 1/Ex./Chd/2016

In

CP/50(CH)2010

IN THE MATTER OF:

Maschinen Umwelttechnik ...
Transportanlagen Gesellschaft Gmbh

Petitioner

Versus

Vardhman Polytex Ltd. ...

Respondent

Under Section: 424 (3), CA 2013

Order delivered on 02.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 23.08.2024.

Sd/-

Court Officer